

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**STARRED QUESTION NO. : 2**  
**TO BE ANSWERED ON THE 21st July 2025**  
**INSPECTION OF 787 DREAMLINER AIRCRAFTS**

**2. SHRI ASHOKRAO SHANKARRAO CHAVAN**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

**(a) whether Government has conducted the checks/inspections of all the 787-Dreamliner aircrafts after the horrifying incident of London bound Air India plane crash in Ahmedabad in which 241 people died;**

**(b) if so, the details thereof and the outcome of the said checks/inspections;**

**(c) whether Government has directed the airlines companies to conduct safety checks/inspections of all the planes available with them;**

**(d) if so, the details thereof and the response of the airline companies in this regard; and**

**(e) the details of other measures taken/being taken by Government to make air travel more safe and secure?**

**ANSWER**

**Minister of CIVIL AVIATION (Shri Kinjarapu Rammohan Naidu)**

**(a) to (e): A statement is laid on the table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) IN  
RESPECT OF RAJYA SABHA STARRED QUESTION NO. 02 FOR  
REPLY ON 21.07.2025 REGARDING "INSPECTION OF 787  
DREAMLINER AIRCRAFTS" BY "SHRI ASHOKRAO SHANKARRAO  
CHAVAN"**

**(a) to (e): Directorate General of Civil Aviation (DGCA) has a comprehensive and structured civil aviation regulations for safe operation of aircraft and its maintenance. These regulations are continuously updated and aligned with the International Civil Aviation Organisation (ICAO)/European Union Aviation Safety Agency (EASA) standards.**

**Post-accident of Air India flight AI-171 Boeing 787 aircraft on 12.06.2025, DGCA has ordered to conduct the checks/inspections of all 33 787-Dreamliner aircraft of Air India.**

**Out of total 33 aircraft, 31 operational aircraft have been inspected wherein minor findings were observed in 8 aircraft. These aircraft have been released for operation post rectification. The remaining 2 aircraft are under scheduled maintenance.**

**DGCA has a structured surveillance and audit framework in place i.e. planned and unplanned surveillance of organization /aircraft, which includes regular and periodic audits, spot checks, night surveillance and ramp inspections across all operators, including continuous oversight of maintenance practices. In case there is a violation, DGCA takes enforcement action as per its Enforcement Policy and Procedure Manual.**